

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 17TH DAY OF APRIL 2020/28TH CHAITHRA, 1942

B.A NO.1923 of 2020

(Crime No.22/2020 of Kumbala Police Station, Kasaragod District)

• Petitioner/Accused

Siyad.S., S/o.Sharafudheen, aged 38  
years, Nooriya Manzil, Panankottu,  
Pappanamkode, Peringamala,  
Thiruvananthapuram District.

By Adv.Latheesh Sebastian

. Respondents/State &

Complainant:

1. State of Kerala, Represented by . Public Prosecutor,  
High Court of Kerala, Ernakulam - 682031.
2. Station HouseOfficer,  
Kumbala Police Station, Kasaragode - 671321

By Public Prosecutor Sri.Amjad Ali

THIS B.A. HAVING BEEN FINALLY HEARD ON 17.04.2020, THE  
COURT ON THE SAME PASSED THE FOLLOWING:

**C.S.DIAS, J.**

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**BA No. 1923 of 2020**

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**Dated this the 17<sup>th</sup> day of April, 2020.**

**ORDER**

This bail application is posted to 21.4.2020.

**C.S.DIAS  
JUDGE**

sks/17.4.2020